COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NO. 88 OF 2018 & IA NO. 247 of 2018 IN APPEAL NO. 19 OF 2018

Dated: 9th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gurha Thermal Power Company Ltd. & Ors. ... Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.

Ms. Roohina Dua

Mr. Abhimanyu Bhandari Mr. Chaitanya Madan

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran Ms. Anushree Bardhan

Mr. Shubham Arya for R-1 to R-4

Mr. R.K. Mehta

Ms. Himanshi Andley for R-5

ORDER

Post these IAs' for hearing on <u>23.03.2018</u> as requested by the learned counsel appearing for the appellant.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

ss/kt